MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION

New Delhi, the 24th April, 2014

S.O 1123(E).— In exercise of the powers conferred by sub-section (1) of section 8 read with sub-section (1) of section 10 of the Competition Act, 2002 (12 of 2003), the Central Government hereby appoints Shri Sudhir Mital as Member of the Competition Commission of India from the date of his assumption of
charge of the post for a period of five years or till he attains the age of sixty-five years or until further orders, whichever is the earliest.

[F. No. 5/24/2013-CS]

MANOJ KUMAR, Jt. Secy.

NOTIFICATION

New Delhi, the 24th April, 2014

S.O. 1124(E).— In exercise of the powers conferred by sub-section (1) of Section 8 read with sub-section (1) of Section 10 of the Competition Act, 2002 (12 of 2003), the Central Government hereby appoints Shri Augustine Peter as Member of the Competition Commission of India from the date of his assumption of charge of the post for a period of five years or till he attains the age of sixty-five years or until further orders, whichever is the earliest.

[F. No. 5/24/2013-CS]

MANOJ KUMAR, Jt. Secy.